

Name of Corporate Debtor: **Panda Technologies India Private Limited** : Date of Commencement of CIRP: **21.01.2025** : List of Creditors as on: **04.02.2026****List of Secured Financial Creditors (Other than belonging to any class of creditor)**

S.No.	Name of Creditors	Details of Claims Received		Details of claims admitted					Amount of contingent claim	Amount of any mutual dues, that may setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by guarantee	Whether Related party?	% of voting share in Coc					
1	Pegasus ARC Pvt. Ltd. (Assignee of Debt from HDFC Bank Limited)	03.04.2025	349,022,088.76	349,022,088.76	Secured	349,022,088.76	NO	89.95%	0.00	0.00	0.00	0.00	HDFC Bank Ltd had sanctioned and disbursed various credit facilities to the Corporate Debtor i.e. Panda Technologies India Pvt Ltd. The debt in respect of the said credit facilities along with all the underlying security interest, rights, title & interest therein has been assigned by HDFC Bank Ltd in favour of Pegasus Assets Reconstruction Pvt. Ltd. (Pegasus ARC) vide assignment agreement dated June 30, 2025 under the aegis of Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002.